

THE HIGH COURT OF MANIPUR
AT IMPHAL

No. HCM/C-55/2013-A&E/Pt./ 17070

Imphal, the 24th September, 2022

From : **Shri Ph. Japan Singh,**
i/c Registrar (Admn./PM&P),
High Court of Manipur,
Mantripukhri - 795002.

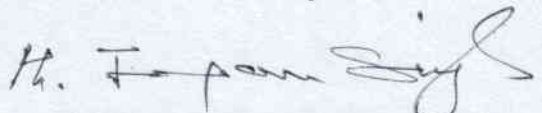
To

- 1) M/s Brilliant Management, Khagempalli, Imphal
- 2) M/s Green Food Zone, Keishampat Kangabam Leikai, Imphal
- 3) M/s DE Khunai Hotel, Hodam Leirak, Imphal

Sir/Madam,

I am to inform you that the tender which you have submitted in response to the Notification No. HCM/2013-A&E/Pt./15218 dated 29th August, 2022 of this Registry for running a Canteen in the High Court Complex, Mantripukhri, has been rejected due to lack of necessary document/information and incompleteness.

Yours faithfully,


(PH. JAPAN SINGH) 24/9/22
I/C REGISTRAR (ADMN./PM&P)
HIGH COURT OF MANIPUR

Copy to :-

- 1) The Registrar (Judl.), High Court of Manipur.
- 2) The P.S. to Registrar General, High Court of Manipur.
- 3) The System Analyst, High Court of Manipur.
- **He is requested to upload the same at the official website.**
- 4) The Court Officer - I & II, High Court of Manipur.
- 5) Concerned File/Guard File